

(72)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

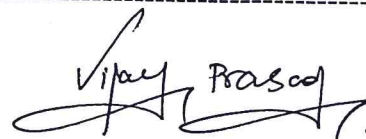
APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : Mathew Koshy
NAME OF THE RESPONDENT(S) : Palmyra Springs Private Limited & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

T.H. VIJAY PRASAD
Practicing Company Secretary

Petitioner



ORDER

PCS representing the petitioner present. Counsel for respondent called absent. No representation. PCS stated that the settlement talks between the parties are in progress and they need more time to make submissions in relation to the final outcome of the same. Considering his request and in the interest of justice, time is extended at request. PCS is directed to inform the next date of hearing to the other side for making their submissions. In case the matter is settled, both the counsel are directed to file joint memo of compromise. Put up on 21.11.2017 at 10.30 A.M.

Solr
K Anantha Padmanabha Swamy
Member (Judicial)